

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

7. C.P.(IB)-3901(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.03.2021**

NAME OF THE PARTIES: Viraj Profiles Ltd

V/s

Maharashtra State Electricity Distribution Company

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Kezer Kharawala, counsel appearing for the petitioner, Mr. Ashish Singh, counsel appearing for the respondent are present through virtual hearing. Counsel appearing for the respondent informed this bench that the respondent has already filed their reply on 21.02.2020 by submitting the hard copy however the same was not available on record as per the confirmation given by the court staff. Counsel for the respondent is directed to furnish one more set of hard copy to this tribunal before the next date of hearing directly to the court Officer of court No. 3. List this matter on 26.04.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)